



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.05.2025

## NOTICE

Please take notice that the following matters listed in the Court – IV on 19.05.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of 2023	Regional Provident Fund Commissioner Vs. Kuldeep Verma	Kaushik Kumar Dey	Rahul Sharma
2.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727, 1840 of 2023, 1831 of 2025  <b>Part Heard</b>	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd.  <b>With</b>	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty
3.	Comp. App. (AT) (Ins) No. 983 of 2021  <b>Part Heard</b>	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors.  <b>With</b>	Akash Tandon	Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2

4.	Comp. App. (AT) (Ins) No. 984 of 2021 & I.A. No. 1725 of 2023  <b>Part Heard</b>	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr.  <b>With</b>	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1
5.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023  <b>Part Heard</b>	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors.  <b>With</b>	Samir Malik	Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti-R12,13, 25 & 29
6.	Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022 & 1394 of 2025  <b>Part Heard</b>	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors.  <b>With</b>	Samir Malik	Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti-R12,13, 25 & 29
7.	Comp. App. (AT) (Ins) No. 66 of 2022  <b>Part Heard</b>	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.  <b>With</b>	Roohe Hina Dua	Vikram Nankani Aman Gandhi Nikhil Apte-R1
8.	Contempt Case (AT) No. 17 of 2022 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary  <b>With</b>	Samir Mail	Ashish Choudhary Aakash Tandon-R1 Apoorva Kaushik Rahul Kumar-R3

9.	Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary  <b>With</b>	Samir Mail	Ashish Choudhary Aakash Tandon-R1 Apoorva Kaushik Rahul Kumar-R3
10.	Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.	Samir Malik	Nikhil Apte Parthasarathy BoseR1 Rubin.V Saloni Rahul Saxena-R2
11.	Comp. App. (AT) (Ins) No. 2212 of 2024 & I.A. No. 8222 of 2024  <b>(With Defects)</b>  <b>Part Heard</b>	Krishna Lallubhai Chitalia Vs. State Bank of India & Anr.	Utsav Trivedi	PBA Srinivasan Srishti Bansal Sumit Swami Aanchal Pundir-R1
12.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata  <b>With</b>	Shreeyash U. Lalit	Siddhant Jaiswal
13.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata  <b>With</b>	Shreeyash U. Lalit	Siddhant Jaiswal
14.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	Shreeyash U. Lalit	Siddhant Jaiswal

By order of Hon'ble Chairperson  
-Sd/-  
Registrar